



Government of Jammu and Kashmir
Housing and Urban Development Department.
Civil Secretariat. Srinagar / Jammu

Notification
Srinagar, the 4th October, 2019.

SRO 563 .- In exercise of the powers conferred by sub-section (2) of section 7 of the Jammu and Kashmir Municipal, Act, 2000, the Government hereby intends to exclude the village "Sidiqabad" from the local area of Municipal Committee, Shopian.

S. No.	Name of the Village	Khasra No(s)
1.	Sidiqabad	746 - 1252

Any inhabitant of the aforesaid village, who desires to object to this proposal, may submit his/her objections in writing to the Government through Deputy Commissioner, Shopian, within a period of six weeks from the date of publication of this notification.

By order of the Government of Jammu and Kashmir

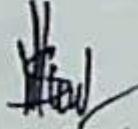
Sd/-
(Dheeraj Gupta) IAS
Principal Secretary to Government
Housing & Urban Development Department
Dated: 4 .10.2019

No. HUD/LSG/ULBK/183/2017

Copy to:-

1. Principal Secretary to Hon'ble Governor.
2. Secretary to Government, General Administration Department.
3. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
4. Divisional Commissioner, Kashmir.
5. Director, Urban Local Bodies, Kashmir

6. Deputy Commissioner, Shopian, with the request to affix this notification translated in Urdu at some conspicuous place in his/her office and at one or two places in the concerned local area as well.
7. General Manager, Government Press, Kashmir
8. OSD to Advisor (S).
9. Principal Private Secretary to Chief Secretary.
10. Private Secretary to Principal Secretary to Government, H & UDD.
11. Notification file/Stock file.



(Syed Nazir Ahmad)

Under Secretary to Government
Housing & Urban Dev. Department

